GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 345

ANSWERED ON 27/11/2024

PRE-MATRIC AND POST-MATRIC SCHOLARSHIPS

345. SHRI KHALILUR RAHAMAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of budget allocation, utilization of funds for pre-matric and post-matric scholarships for minority communities during the last five years, year and State-wise;
- (b) whether it is a fact that the said scholarships were instituted after the Sachar Committee Report found that children from the Muslim community were among the most educationally backward in the country and if so, the details thereof;
- (c) whether the Government has assessed the educational status, achievement and needs among minority communities and if so, the details thereof;
- (d) whether it is a fact that the Government has discontinued pre-matric scholarships to students of minority communities from class one to eight from 2023-24 and if so, the reasons therefor; and
- (e) whether the Government is taking any steps to improve educational access among minority communities and if so, the details thereof?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a): The year-wise details of budget allocations under Pre-Matric and Post-Matric Scholarship Schemes during the last five years is as follows:

(Amount in ₹ Crore)

	Pre-Matric Scholarship Scheme	Post-Matric Scholarship Scheme	
Year	Budget Allocation	Budget Allocation	
2019-20	1199.82	482.66	
2020-21	1330.00	535.00	
2021-22	1378.00	468.00	
2022-23	556.82	515.00	
2023-24	400.00	1000.00	
2024-25	326.16	1145.38	

^{*} The State-wise allocation of fund is not made.

The State-wise details of Pre-Matric and Post-Matric Scholarships sanctioned during the period from 2019-20 to 2022-23 are at **Annexure.** The Scholarships Schemes have not been approved beyond 2021-22. During the year 2022-23, the payments have been made only towards committed liabilities.

- (b): Pursuant to acceptance of the recommendations of the Sachar Committee Report, submitted in November, 2006, the Government decided, inter-alia, to implement Scholarship Schemes viz. Pre-Matric, Post-Matric and Merit-cum-Means specifically for the students belonging to the Minority communities for development of education.
- (c): The educational status has been assessed by the Government from time to time. The Ministry of Education publishes Unified District Information System for Education (UDISE) and All India Survey on Higher Education (AISHE) reports in this regard.
- (d): The Right to Education (RTE) Act, 2009 makes it obligatory for the Government to provide free and compulsory elementary education (classes I to VIII) to each and every child. Accordingly, only students studying in classes IX and X are covered under the Pre-Matric Scholarship Scheme of Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs. Likewise from 2022-23, the coverage under the Pre Matric Scholarship Scheme of Ministry of Minority Affairs has been restricted for classes IX and X only.
- (e): The Ministry of Minority Affairs has been implementing various schemes for socio-economic empowerment of the six (6) centrally notified minority communities, which inter-alia, includes scholarships for the students belonging to minority communities.

ANNEXURE AS REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 345 TO BE ANSWERED ON 27.11.2024 REGARDING 'PRE-MATRIC AND POST-MATRIC SCHOLARSHIPS' BY SHRI KHALILUR RAHAMAN

Pre-Matric-State-wise details of Scholarships sanctioned during the period from 2019-20 to 2022-23

(In Rs. crore)

		2019-20	2020-21	2021-22	2022-23
<u></u>		Amount	Amount	Amount	Amount
S.	States/ UTs	Sanctioned	Sanctioned	Sanctioned	Sanction
No.					d
1	ANDAMAN AND NICOBAR	0.04	0.37	0.4	0.012
2	ANDHRA PRADESH	47.60	36.4	37.85	3.306
3	ARUNACHAL PRADESH	0.00	0	0	0.000
4	ASSAM	161.16	90.97	99.98	2.349
5	BIHAR	82.43	32.97	49.19	0.609
6	CHANDIGARH	0.15	0.2	0.18	0.005
7	CHHATTISGARH	1.64	1.35	1.34	0.182
8	DELHI	0.65	0.88	1.25	0.056
9	GOA	0.06	0.08	0.11	0.008
10	GUJARAT	37.48	28.6	25.7	1.236
11	HARYANA	3.25	3.58	8.53	0.490
12	HIMACHAL PRADESH	0.40	0.34	0.3	0.039
13	JAMMU AND KASHMIR	129.16	96.24	77.67	3.106
14	JHARKHAND	60.90	5.17	5.7	0.361
15	KARNATAKA	100.42	99.74	110.67	15.384
16	KERALA	74.80	74.4	78.32	8.269
17	LADAKH		3.93	3.08	0.123
18	LAKSHADWEEP	0.00	0	0	0.000
19	MADHYA PRADESH	41.54	37.93	47.53	4.189
20	MAHARASHTRA	86.66	81.65	88.89	4.518
21	MANIPUR	25.76	26.29	28.17	3.399
22	MEGHALAYA	2.51	3.97	4.42	0.314
23	MIZORAM	15.09	15.07	18.54	0.774
24	NAGALAND	18.90	24.01	28.03	2.597
25	ODISHA	2.53	2.92	4.19	0.138
26	PUDUCHERRY	0.87	1	1.04	0.128
27	PUNJAB	76.14	70.44	75.57	3.681
28	RAJASTHAN	53.66	46.59	55.58	6.435
29	SIKKIM	0.15	0.03	0.1	0.009
30	TAMIL NADU	78.23	76.96	86.55	13.652
31	TELANGANA	60.28	56.6	61.29	4.641
	THE DADRA AND NAGAR				
32	HAVELI AND DAMAN AND	0.07	0.03	0.04	0.001
	DIU				
33	TRIPURA	0.52	0.87	1.02	0.080
34	UTTAR PRADESH	247.14	265.24	317.32	19.902
35	UTTARAKHAND	14.00	7.4	10.48	0.306
36	WEST BENGAL	0.36	0.2	0.14	0.003
Total		1424.56	1192.42	1329.17	100.32

Post-Matric-State-wise details of Scholarships sanctioned during the period from 2019-20 to 2022-23

(In Rs. crore)

		2019-20	2020-21	2021-22	2022-23		
S. No.	States/ UTs	Amount	Amount	Amount	Amount		
		Sanctioned	Sanctioned	Sanctioned	Sanctioned		
1	ANDAMAN AND NICOBAR	0.01	0.1	0.1	0.011		
2	ANDHRA PRADESH	12.95	9.69	11.32	2.399		
3	ARUNACHAL PRADESH	0.00	0	0			
4	ASSAM	32.94	24.78	51.34	0.146		
5	BIHAR	30.53	18.12	9.55	0.809		
6	CHANDIGARH	0.06	0.05	0.05	0.003		
7	CHHATTISGARH	1.38	1.27	1.54	0.450		
8	DELHI	0.89	1.08	0.86	0.119		
9	GOA	0.15	0.21	0.27	0.049		
10	GUJARAT	13.43	11.6	12.82	2.502		
11	HARYANA	3.22	3.31	4.58	0.742		
12	HIMACHAL PRADESH	0.26	0.24	0.29	0.083		
13	JAMMU AND KASHMIR	72.51	30.38	27.47	3.283		
14	JHARKHAND	8.72	2.99	3.41	0.492		
15	KARNATAKA	49.90	34.24	43.98	10.875		
16	KERALA	32.68	31.8	37.55	8.669		
17	LADAKH	0.00	0.91	0.5	0.032		
18	LAKSHADWEEP	0.00	0	0	0.000		
19	MADHYA PRADESH	14.47	13.6	16.13	3.593		
20	MAHARASHTRA	24.23	23.02	20.97	3.830		
21	MANIPUR	4.86	3.82	3.93	0.574		
22	MEGHALAYA	5.06	4.88	3.63	0.417		
23	MIZORAM	1.17	0.85	1.34	0.150		
24	NAGALAND	4.58	4.88	5.45	1.119		
25	ODISHA	1.98	1.91	2.4	0.440		
26	PUDUCHERRY	0.36	0.33	0.33	0.066		
27	PUNJAB	30.18	27.66	29.96	3.587		
28	RAJASTHAN	20.73	19.39	21.26	5.174		
29	SIKKIM	0.03	0.04	0.15	0.018		
30	TAMIL NADU	25.93	24.79	29.18	8.228		
31	TELANGANA	13.90	14.63	16.8	1.483		
32	THE DADRA AND NAGAR	0.03	0.02	0.03	0.005		
34	HAVELI & DAMAN & DIU	0.05			0.003		
33	TRIPURA	0.73	0.63	1.21	0.137		
34	UTTAR PRADESH	68.20	81.22	100.24	18.315		
35	UTTARAKHAND	3.43	3.37	3.85	0.522		
36	WEST BENGAL	3.15	5.49	7.09	0.971		
Total		482.65	401.3	469.58	79.292		
Note- Data provisional for 2022-23. Source- NSP Database.							